

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 33 OF 2019 &  
IA NO. 172 OF 2019**

**Dated : 14<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**JSW Energy Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Basav Prabhu S. Patil  
Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Suraj Guru  
Mr. Pratik Das

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
  
Mr. Sankalp Singh  
Mr. Udit Gupta for R-2

**ORDER**

List the matter on **27-02-2019**.

**(S. D. Dubey)  
Technical Member**

*tpd/ss*

**(Justice Manjula Chellur)  
Chairperson**